

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501

(IB)-378(PB)/2019

CA-488/2019, IA-26/2022, IA-1897/2022, IA-1964/2022

IN THE MATTER OF:

Swati Merchants Pvt Ltd & Ors

.....Applicant

Vs.

Aarcity Builders Pvt Ltd.

.....Respondent

SECTION

U/s 7 of (IBC)

Order delivered on 16.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,

HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **30.04.2024.**

Sd/-
(Court Officer)